

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 530
TO BE ANSWERED ON 20TH JULY, 2018**

UNEQUAL ALLOTMENT OF MEDICAL AND PARA MEDICAL INSTITUTES

530. SHRI TAMRADHWAJ SAHU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the unequal allotment of medical as well as para-medical colleges/ institutes across the country is a major hurdle in providing effective medical services to the people;
- (b) if so, the details thereof as well as the number of colleges/institutes and the total number of seats therein, State/UTwise including Chhattisgarh;
- (c) the details of the steps taken/ proposed to be taken by the Government to dispense with the geographical and urban-rural imbalance in allotment of these colleges/institutes across the country, if so, the details thereof, State/UT-wise including Chhattisgarh; and
- (d) the updated information about the scenario in Chhattisgarh in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): The provision for effective health services for population at primary, secondary and tertiary levels is a responsibility of the State Governments as health is a State subject. The Ministry provides financial support to the States / UTs to augment the healthcare facilities. Any State Government / Society / Trust / Company can apply to seek permission of the Central Government for establishment of medical college under the relevant Act and regulations. The details of total number of medical colleges and MBBS seats in the country including Chattisgarh are at **Annexure**. Further, in order to bridge the gap and to correct skewed distribution of medical colleges, the Government is implementing a Centrally Sponsored Schemes for establishment of new medical colleges by up gradating district/referral hospitals in under-served areas in the country. Under the said scheme, 82 districts have been identified for establishment of medical colleges. Out of these 22 medical colleges have become functional. Under the regulations of Medical Council of India, relaxation in requirement of land for establishment of medical college has been provided to the underserved States. Relaxation in other requirement like bed strength is also provided for the hilly and north eastern States. With regard to para-medical institutions, it is informed that in absence of any central regulatory body for paramedics/allied health professionals, no such data is maintained centrally regarding paramedical institutions.

Annexure**State wise details of Medical Colleges**

Sr. No.	State	Government		Private		Total	
		No. Of Colleges	Seats	No. Of Colleges	Seats	No. Of Colleges	Seats
1	Andhra Pradesh	12	1900	19	2950	31	4850
2	A & N Islands	1	100	0	0	1	100
3	Assam	6	726	0	0	6	726
4	Arunachal Praesh	1	50	0	0	1	50
5	Bihar	9	950	4	450	13	1400
6	Chandigarh	1	100	0	0	1	100
7	Chhattisgarh	6	650	3	450	9	1100
8	Delhi	6	900	2	200	8	1100
9	Goa	1	150	0	0	1	150
10	Gujarat	17	3050	9	1300	26	4350
11	Haryana	5	600	6	850	11	1450
12	Himachal Pradesh	6	600	1	150	7	750
13	Jammu & Kashmir	3	400	1	100	4	500
14	Jharkhand	3	350	0	0	3	350
15	Karnataka	18	2650	39	6195	57	8845
16	Kerala	10	1350	24	2800	34	4150
17	Madhya Pradesh	10	1300	12	1800	22	3100
18	Maharashtra	23	3240	28	4220	51	7460
19	Manipur	2	200	0	0	2	200
20	Meghalaya	1	50	0	0	1	50
21	Mizoram	1	100	0	0	1	100
22	Orissa	7	1050	4	500	11	1550
23	Pondicherry	1	150	7	1050	8	1200
24	Punjab	3	500	7	775	10	1275
25	Rajasthan	13	1950	8	1200	21	3150
26	Sikkim	0	0	1	100	1	100
27	Tamil Nadu	25	3250	24	3600	49	6850
28	Telangana	8	1250	19	2800	27	4050
29	Tripura	2	200	0	0	2	200
30	Uttar Pradesh	17	2199	31	4300	48	6499
31	Uttarakhand	3	350	3	450	6	800
32	West Bengal	14	2150	5	700	19	2850
33	AIIMS	7	707	0	0	7	707
34	JIPMER	1	150	0	0	1	150
	TOTAL	243	33322	257	36940	500	70262